

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 131,47 & 48 of 2014
Appeal No.250 of 2013

Dated : 1st October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 131 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Counsel for the Respondent(s):

Appeal No. 47 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. K. S. Dhingra for R-1.
Mr. Vaibhav Choudhary for
R-2

Appeal No. 48 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. K. S. Dhingra for R-1.
Mr. Vaibhav Choudhary for R-2**

Appeal No. 250 of 2013

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. Vaibhav Choudhary for R-2.
Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma
for R-2 to R-5.**

ORDER

At the request of the learned counsel for the parties, post the matter for final hearing on **7th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**